

ORISSA HIGH COURT

FILING REPORT AS ON :19/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005678/2020	JUJHER BANSINGH VS STATE OF ODISHA	S.P.DASH VS	JASHIPUR /90 /2020 () //
2	BLAPL/0005679/2020	PRAMOD MAJHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANGPUR /304 /2019 () //
3	BLAPL/0005680/2020	AMAR BEHERA VS STATE OF ODISHA	A.PATTANAİK VS	AUL /81 /2020 () //
4	BLAPL/0005681/2020	RADHASHYAM DAS @ BHABA @ BAGI VS STATE OF ODISHA	A.PATTANAİK VS	RAJNAGAR /120 /2020 () //
5	BLAPL/0005682/2020	GYANENDRA MALLICK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PURI SADAR /84 /2018 () //
6	BLAPL/0005683/2020	MUKESH NAYAK @ GUDU VS STATE OF ODISHA	B.K.SAHOO VS	NAYAGARH /62 /2020 () //
7	BLAPL/0005684/2020	RAMESH MELAKA VS STATE OF ODISHA	RAMAKANTA PANDA VS	DASMANTAPUR /50 /2020 () //
8	BLAPL/0005685/2020	UMESH DHARUA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	LATHOR /28 /2018 () //
9	BLAPL/0005686/2020	RANJIT KUMAR PALATA @ RANJITA KUMAR VS STATE OF ODISHA	PARITHA SARATHI DAS VS	KABISURYANAGAR (KODALA) /308 /2019 () //
10	BLAPL/0005687/2020	SARBESWAR MANTRY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	BANKI /288 /2013 () //
11	BLAPL/0005688/2020	MANOJ JENA VS STATE OF ODISHA	SHIVA SANKAR CHAINI VS	BASUDEVPUR /190 /2020 () //

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12	BLAPL/0005689/2020	MILU MAJHI @ DOLAMANI MAJHI VS STATE OF ODISHA	TRILCHAN NANDA VS	NAWAPARA /4 /2020 () //
13	BLAPL/0005690/2020	PRASANTA @ NALI NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /83 /2020 () //
14	BLAPL/0005691/2020	JAGDISH BHOI VS STATE OF ODISHA	TRILCHAN NANDA VS	JONK /51 /2020 () //
15	BLAPL/0005692/2020	GOURANG MOHANTA VS STATE OF ODISHA	B.N.MOHAPATRA VS	SUKINDA /296 /2019 () //
16	BLAPL/0005693/2020	MANA @ DASARA PURTY VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	BISOI /30 /2020 () //
17	BLAPL/0005694/2020	KUSHA BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	TIKABALI /188 /2008 () //
18	BLAPL/0005695/2020	KALIA @ KALANDRI PATRA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	KHANTAPADA /69 /2020 () //
19	BLAPL/0005696/2020	RATIKANTA NAYAK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	DHENKANAL TOWN /66 /2020 () //
20	BLAPL/0005697/2020	RABINDRA MOHANTA VS STATE OF ODISHA	B.N.MOHAPATRA VS	KALINGA NAGAR /163 /2019 () //
21	BLAPL/0005698/2020	SURESH SOY @ SURESH KUMAR MUNDA VS STATE OF ODISHA	MANAS CHAND VS	CHAMPUA /159 /2020 () //
22	BLAPL/0005699/2020	MALAYA PATRA VS STATE OF ODISHA	B.N.MOHAPATRA VS	JAJPUR ROAD /236 /2018 () //
23	BLAPL/0005700/2020	RAJIB DUA	BIBHU PRASAD DAS	SASON /123 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005701/2020	DIPAK BHUTIA	ARUN KUMAR DAS-1	TUMUSINGA /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005702/2020	SIPU DIGAL	B.S.DASPARIDA	KHAJURIPADA /43 /2015
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005703/2020	RANJIT @ KALIAMALUA	DEBASNAN DAS	JARAPADA /176 /2017
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005704/2020	SK TANWARI HOSSAIN @ TANWEER	DEBASNAN DAS	TIRTOL /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005705/2020	SUSHIL KUMAR BEHERA	SARAT CHANDRA MEKAP	ORIENT /60 /2008
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005706/2020	NIRANJAN DASH	N.SAHANI	TANGI (KHURDA) /162 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005707/2020	SADASIBA SAHOO	DEBASIS PANIGRAHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005708/2020	DURA AMAT	SAROJ KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005709/2020	SALIM AHMED @ SAJAN	SAMVIT MOHANTY	TIRTOL /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005710/2020	NIRANJAN MOHANTA	B.N.MOHAPATRA	SUKINDA /225 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005711/2020	RAJESH KUMAR	SMRUTI RANJAN MOHAPATRA	/ /0
		VS	VS	()

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35	CMAPL/0000220/2020	STATE OF ODISHA MADHABA MALI VS	ADV VS	// // ()
36	CMP/0000460/2020	RAMCHANDRA MALI MAYADHAR SAMAL VS	SUSANTA KUMAR DASH VS	// // A.D.J.,TALCHER(Anugul *)
37	CMP/0000461/2020	NATIONAL THERMAL POWER CORPORATION LTD. PURNA CHANDRA BEHERA VS	P.R.MISHRA VS	RFA/0000002/2013 // ()
38	CONTC/0003397/2020	BUDHIRAM BEHERA SUKANTI MOHAPATRA VS	ADV VS	// // ()
39	CONTC/0003398/2020	ABHAY KUMAR BISWAL SALILA KUMAR MOHANTY VS	ADV VS	// // ()
40	CONTC/0003399/2020	D.K.SINGH BINOD BIHARI NAYAK VS	BANSHIDHAR BAUG VS	// // ()
41	CONTC/0003400/2020	HIMANSHU BHUSAN SWAIN PRADEEP KU.NAYAK VS	ADV VS	// // ()
42	CONTC/0003401/2020	R.K.SHARMA SANTOSH KUMAR KALET VS	ADV VS	// // ()
43	CONTC/0003402/2020	BISHNUPADA SETHY PADMABATI MOHANTY VS	ADV VS	// // ()
44	CONTC/0003403/2020	SUPDT. OF PEDIATRIC SARDAR BALLAV BHAI PATEL HOSPITAL,SHISHU BHAWAN SANTOSH KUMAR MOHANTY VS	ADV VS	// // ()
45	CONTC/0003404/2020	SARAT CHANDRA MOHAPATRA SANTOSH KUMAR KALET VS	ADV VS	// // ()
		BISHNUPADA SETHY		//

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46	CONTC/0003405/2020	SANKARLAL BHUSHAN VS SATYABRATA SAHU	ADV VS	// ()
47	CONTC/0003406/2020	SAJADA BEGUM @ SAJEEDA BEGUM VS RANJAN KUMAR BISWAL	B.N.MAHAPATRA VS	// ()
48	CONTC/0003407/2020	PURNA CHANDRA RATH VS SATYABRATA SAHU	ADV VS	// ()
49	CONTC/0003408/2020	FARUK KHAN VS SATYABRATA SAHU	ADV VS	// ()
50	CONTC/0003409/2020	DAMODAR SAHOO VS SATYABRATA SAHU	ADV VS	// ()
51	CONTC/0003410/2020	M/S. JAY JAGANNATH CONTRACT WORKS VS DEEPANKAR MAITI	ADV VS	// ()
52	CRLA/0000450/2020	SILU GOUDDA VS STATE OF ODISHA	S.S.RAY-2 VS	SHERAGADA /99 /2018 ()
53	CRLMA/0000117/2020	KARAN SUNA VS STATE OF ODISHA(VIG.)	B.R.TRIPATHY VS	SAMBALPUR TOWN /171 /2020 ()
54	CRLMA/0000118/2020	KARAN SUNA VS STATE OF ODISHA	B.R.TRIPATHY VS	SAMBALPUR TOWN /170 /2020 ()
55	CRLMA/0000119/2020	PITATI MALLIK VS RUDRA DAS	KALPATARU MISHRA VS	BINJHARPUR /375 /2019 ()
56	CRLMC/0001268/2020	SANJAYA KUMAR MALLICK VS STATE OF ODISHA	SANJIB MOHANTY VS	BAIDYANATHPUR /117 /2017 ()
57	CRLMC/0001269/2020	DAMBARUDHAR BHATTA	Lingaraj Sarangi	/ /0

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		VS	VS	()
		HOME		//
58	CRLMC/0001270/2020	BRAJA SUNDAR NANDA	ANANGA KUMAR OTTA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0001271/2020	BHRAMARBAR SAMAL @ BHRAMAR SAMAL ANIMA KUMARI DEI		JAGATSINGPUR /226 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0001272/2020	NARAYAN LENKA	JUGAL KISHORE PANDA	KENDRAPARA /74 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMC/0001273/2020	BHANJA KISHORE BEHERA	JUGAL KISHORE PANDA	KENDRAPARA /74 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMC/0001274/2020	AJAYA KUMAR BEHERA	PANCHANAN PANIGRAHI	PARJANG /199 /2016
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0001275/2020	TARAKANTA BEHERA	B.MOHANTY	BANSADA /36 /2019
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMC/0001276/2020	PRAMODA KUMAR PARIDA	S.K.NAYAK 2	/ /0
		VS	VS	()
		BHOLANATH PARIDA		//
65	CRLMC/0001277/2020	DINESH KUMAR BHUTT	BIRAJA PRASANNA SATAPATHY	KARANJIA /23 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMC/0001278/2020	TRINATH SAHU	BIPLAB KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMC/0001279/2020	TRINATH SAHU	BIPLAB KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMP/0000888/2020	BAPI NAHAK @ DBASISH BHOI	SATYABRATA MOHANTY	/ /0
		VS	VS	()

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69	CRLMP/0000889/2020	STATE OF ODISHA JANAKI BALLAV PANDA VS SANGITA PANDA	DAYANANDA MOHAPATRA VS	// / /0 ()
70	CRLMP/0000890/2020	DIPIKA PANDA VS INSPECTOR-IN-CHARGE, AUL POLICE STATION	SUBRATA MISHRA VS	// / /0 ()
71	CRLMP/0000891/2020	NARESH KUMAR SAHOO VS	SASWATI MOHAPATRA VS	// / /0 ()
72	CRLMP/0000892/2020	STATE OF ODISHA ARUN KUMAR MOHAPATRA VS	S.K.BHANJADEO VS	// / /0 ()
73	CRLMP/0000893/2020	STATE OF ORISSA DURGA CHARAN BEHERA VS THE DIRECTOR GENERAL OF POLICE,ODISHA	SUSANTA KUMAR BARAL VS	// / /0 ()
74	CRLMP/0000894/2020	JAGANNATH BARAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// / /0 ()
75	CRLMP/0000895/2020	BENUDHAR MOHANTY VS STATE OF ODISHA	GOURI KUMAR RATH VS	// / /0 ()
76	CRLMP/0000896/2020	NANDA KISHORE SAHOO VS STATE OF ORISSA	KRUSHNA CH.DASH VS	// / /0 ()
77	CRLMP/0000897/2020	URMILA SAHOO VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	// AGARAPADA /149 /2019 ()
78	CRLMP/0000898/2020	RAMAKANTA JENA VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN VS	// BANSADA /263 /2019 ()
79	CRLREV/0000352/2020	DINESH KUMAR BHUTT VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// KARANJIA /57 /2019 ()

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80	FAO/0000640/2020	CHOLAMANDALAM MS GENERAL INSURANCE VS SUNIKA LAGURI	G.P.DUTTA VS	// 0 //
81	MACA/0000590/2020	THE MANAGER(LLEGAL), M/S ROYAL SUNDAR VS ASHIS PRASAD NANDA	ADAM LAL KHAN VS	// 0 //
82	MACA/0000591/2020	M/S. ICICI LOMBARD GENERAL INSURANCE VS RAJALAXMI MISHRA	G.P.DUTTA VS	// 0 //
83	MACA/0000592/2020	DIVISIONAL MANAGER,NATIONAL INSURANCE VS SARASWATI PATI	G.P.DUTTA VS	// 0 //
84	MACA/0000593/2020	BRANCH MANAGER,NATIONAL INSURANCE VS LAXMI REDDY	G.P.DUTTA VS	// 0 //
85	MACA/0000594/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE VS SURYAMANI MAHANTA	G.P.DUTTA VS	// 0 //
86	MACA/0000595/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE VS BAELA @ BOILA PRADHAN	G.P.DUTTA VS	// 0 //
87	MACA/0000596/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE VS GOBINDA BILOR	G.P.DUTTA VS	// 0 //
88	MACA/0000597/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE VS ARAMINTA DAS	G.P.DUTTA VS	// 0 //
89	MACA/0000598/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE VS BASANTI SING	G.P.DUTTA VS	// 0 //
90	RVWPET/0000266/2020	STATE OF ODISHA VS DEBADATTA PATRA	ADDL.GOV.T. ADVOCATE VS	// 0 //
91	SAO/0000007/2020	SAKINA BIBI	ANUPAM DASH	//

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		VS	VS	0
92	WA/0000489/2020	REHENA@REENA BIBI DUMPER OWNERS ASSOCIATION PRADIP	MANOJ KUMAR MOHANTY	//
		VS	VS	0
93	WA/0000490/2020	THE COLLECTOR, JAGATSINGHPUR BIBHUDATTA CHOUDHURY	JITENDRA KUMAR DIGAL	//
		VS	VS	0
94	WP(C)/0020283/2020	STATE OF ODISHA KANTHAMANI BISWAL	ULLASH CH.MOHANTY	//
		VS	VS	0
95	WP(C)/0020284/2020	STATE OF ODISHA SALITA PATRA	ULLASH CH.MOHANTY	//
		VS	VS	0
96	WP(C)/0020285/2020	STATE OF ODISHA LIPIKA MISHRA	L.K.MOHANTY	//
		VS	VS	0
97	WP(C)/0020286/2020	STATE OF ODISHA FERRO ALLOYS CORPORATION LTD.	SASWAT K.ACHARYA	//
		VS	VS	0
98	WP(C)/0020287/2020	STATE OF ODISHA HEMALATA MAHANTA	B.N.PATRA	//
		VS	VS	0
99	WP(C)/0020288/2020	STATE OF ODISHA SARAJINI PAHI	B.N.PARIDA	//
		VS	VS	0
100	WP(C)/0020289/2020	STATE OF ODISHA AJIT KUMAR MOHAPATRA	B.N.PARIDA	//
		VS	VS	0
101	WP(C)/0020290/2020	STATE OF ODISHA SANTOSH KUMAR BHUYAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
102	WP(C)/0020291/2020	STATE OF ODISHA HARAMANI MAHANTA	B.N.PARIDA	//
		VS	VS	0

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103	WP(C)/0020292/2020	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
104	WP(C)/0020293/2020	STATE OF ODISHA HRUSHIKESH MAHANTA VS	B.N.PARIDA VS	// // 0
105	WP(C)/0020294/2020	STATE OF ODISHA KRUSHNA CHARAN MUNI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
106	WP(C)/0020295/2020	STATE OF ODISHA KULAMANI ARUK VS	B.N.PARIDA VS	// // 0
107	WP(C)/0020296/2020	STATE OF ODISHA UGRASAN NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
108	WP(C)/0020297/2020	STATE OF ODISHA DURYODHAN MAHANTA VS	B.N.PARIDA VS	// // 0
109	WP(C)/0020298/2020	STATE OF ODISHA KUNJA BIHARI DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
110	WP(C)/0020299/2020	STATE OF ODISHA LAXMAN KUMAR MAHANTA VS	B.N.PARIDA VS	// // 0
111	WP(C)/0020300/2020	STATE OF ODISHA POULASTI PATEL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
112	WP(C)/0020301/2020	STATE OF ODISHA SUDARSHAN SAHOO VS	B.N.PARIDA VS	// // 0
113	WP(C)/0020302/2020	STATE OF ODISHA KEDARNATH PATEL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //

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114	WP(C)/0020303/2020	RABINDRA ARUK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
115	WP(C)/0020304/2020	RADHA BINOD PAUL VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
116	WP(C)/0020305/2020	PARSHURAM BEHERA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
117	WP(C)/0020306/2020	MANEJAR MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
118	WP(C)/0020307/2020	SHIVARAM SAHU VS STATE OF ODISHA	DEBASIS NAYAK VS	// 0 //
119	WP(C)/0020308/2020	JASHODA MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
120	WP(C)/0020309/2020	DURYODHAN MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
121	WP(C)/0020310/2020	SADANANDA BEHERA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
122	WP(C)/0020311/2020	API DANGUA VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
123	WP(C)/0020312/2020	SARITA JAYANTI MISHRA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
124	WP(C)/0020313/2020	SABITA MOHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
125	WP(C)/0020314/2020	SASMITA BALABANTARAY	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0020315/2020	PRAVAKAR MOHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0020316/2020	MENAKA DEI	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0020317/2020	TANKADHAR NAG	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0020318/2020	KRISHNA CHANDRA MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0020319/2020	BIJAYA KUMAR BEHERA	G.N.SAHU	//
		VS	VS	0
		COLLECTOR, BOLANGIR		//
131	WP(C)/0020320/2020	RABINDRA NATH MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0020321/2020	NATABAR MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0020322/2020	SRIKANTA MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0020323/2020	MANOJ KUMAR BISWAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0020324/2020	SARBESWAR BEHURA	PRAVA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0020325/2020	PRAVA RANJAN MISHRA	CHINMAYA KUMAR NAYAK	//
		VS	VS	0

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137	WP(C)/0020326/2020	STATE OF ODISHA ARJUNA KUMAR SAHOO VS	K.K.SWAIN VS	// // 0
138	WP(C)/0020327/2020	STATE OF ODISHA M/S.JINDAL STEEL AND POWER LTD. VS	SUBASH CHANDRA SAHOO VS	// // 0
139	WP(C)/0020328/2020	DESIGNATED COMMITTEE, CENTRAL GST AND CUSTOM ROURKELA BIJAYA MIRDHA VS	K.K.SWAIN VS	// // 0
140	WP(C)/0020329/2020	STATE OF ODISHA JAJATI KUMAR PRADHAN VS	K.K.SWAIN VS	// // 0
141	WP(C)/0020330/2020	STATE OF ODISHA LATANJALI MOHANTY VS	ARUN KUMAR PATRA VS	// // 0
142	WP(C)/0020331/2020	STATE OF ODISHA ARABINDA SAHOO VS	K.K.SWAIN VS	// // 0
143	WP(C)/0020332/2020	STATE OF ODISHA SUBAS CHANDRA PRADHAN VS	K.K.SWAIN VS	// // 0
144	WP(C)/0020333/2020	STATE OF ODISHA SUDIPTA KUMAR PANDA VS	PRAVA RANJAN MISHRA VS	// // 0
145	WP(C)/0020334/2020	STATE OF ODISHA SUBAS CHANDRA PRADHAN VS	K.K.SWAIN VS	// // 0
146	WP(C)/0020335/2020	STATE OF ODISHA JAGABANDHU PRUSTY VS	ANTARYAMI SWAIN VS	// // 0
147	WP(C)/0020336/2020	STATE OF ODISHA SOMANATH NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

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148	WP(C)/0020337/2020	DEBENDRA KUMAR PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
149	WP(C)/0020338/2020	BAIKUNTHANATH BARIK VS STATE OF ODISHA	G.N.MISHRA VS	// 0 //
150	WP(C)/0020339/2020	SUDARSAN SWAIN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
151	WP(C)/0020340/2020	HARIHAR MALLICK VS STATE OF ODISHA	G.N.MISHRA VS	// 0 //
152	WP(C)/0020341/2020	PABITRA MOHAN BARIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
153	WP(C)/0020342/2020	SAKUNTALA SINGH VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
154	WP(C)/0020343/2020	SAROJ KUMAR DASH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
155	WP(C)/0020344/2020	RUDRA NARAYAN SETHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
156	WP(C)/0020345/2020	SAUDAMINI DEI VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	// 0 //
157	WP(C)/0020346/2020	SABITA PATTANAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
158	WP(C)/0020347/2020	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
159	WP(C)/0020348/2020	PUSPALATA DAS	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0020349/2020	AKSHAYA KUMAR NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0020350/2020	PRAFULLA DANDASENA	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0020351/2020	PRAFULLA KUMAR SINGH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0020352/2020	SANGRAM KESHARI ROUT	ULLASH CH.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0020353/2020	PRATIMA KUMARI SINGH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0020354/2020	SACHIKANTA SAMAL	ULLASH CH.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0020355/2020	SURESH KUMAR MOHAPATRA	ULLASH CH.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0020356/2020	MANOJ KUMAR MOHAPATRA	M/S. SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0020357/2020	PRASANTA KUMAR GOSWAMI	TRILOCHAN BARIK	//
		VS	VS	0
		COLLECTOR PURI		//
169	WP(C)/0020358/2020	DEBASIS DEV	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
170	WP(C)/0020359/2020	PRIYA BRATA BISWAL	SUPRIYA PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0020360/2020	UNION OF INDIA SUNIL KUMAR PARIDA VS	SUBHASREE MOHANTY VS	// // 0
172	WP(C)/0020361/2020	STATE OF ODISHA DEBENDRANATH PRUSTY VS	MANOJ KUMAR MOHANTY..2 VS	// // 0
173	WP(C)/0020362/2020	STATE OF ODISHA DUSHMANTA KUMAR NAYAK VS	KISHORE KUMAR MOHANTA VS	// // 0
174	WP(C)/0020363/2020	SECRETARY DEPARTMENT OF PANCHAYATI RAJ DUSMANATA KUMAR NAYAK VS	KISHORE KUMAR MOHANTA VS	// // 0
175	WP(C)/0020364/2020	SECRETARY DEPARTMENT OF PANCHAYATI RAJ DUSMANTA KUMAR NAYAK VS	KISHORE KUMAR MOHANTA VS	// // 0
176	WP(C)/0020365/2020	SECRETARY DEPARTMENT OF PANCHAYATI RAJ NEPURAKANTI CHOUDHURY VS	SARBESWAR BEHERA VS	// // 0
177	WP(C)/0020366/2020	MAHANADI COAL FIELDS LTD. PASCHIMA BANKI KRUSAKA PARISHAD VS	NIRANJAN PANDA VS	// // 0
178	WP(C)/0020367/2020	UNION OF INDIA JAYA BACHHA VS	G.BEHERA VS	// // 0
179	WP(C)/0020368/2020	COLLECTOR,KALAHANDI SANTOSH KUMAR PATNAIK VS	RAMA KRISHNA BISOI VS	// // 0
180	WP(C)/0020369/2020	STATE OF ODISHA PURNA CHANDRA MAHAL VS	RAMA KRISHNA BISOI VS	// // 0
181	WP(C)/0020370/2020	STATE OF ODISHA BIBHU PRASAD SARANGI VS	H.M.DHAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0020371/2020	SABIR MOHAMMAD VS JAVED MOHAMMAD	S.K.NAYAK..2 VS	// 0 //
183	WP(C)/0020372/2020	TULASHIMANJARI NAYAK VS STATE OF ODISHA	S.K.NAYAK..2 VS	// 0 //
184	WP(C)/0020373/2020	BINOD BIHARI SWAIN VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
185	WP(C)/0020374/2020	HAREKRUSHNA BARIK VS STATE OF ODISHA	SARAT CH. PADHI VS	// 0 //
186	WP(C)/0020375/2020	SAROJANANDA MISHRA VS SUB COLLECTOR JAGATSINGHPUR	B.DASH VS	// 0 //
187	WP(C)/0020376/2020	BABAJI CHARAN BHOI VS COMMISSIONER CUM SECRETARY	B.DASH VS	// 0 //
188	WP(C)/0020377/2020	PRAKASH CHANDRA DEY VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
189	WP(C)/0020378/2020	SWARNALATA SAHOO VS STATE OF ODISHA	R.RATH VS	// 0 //
190	WP(C)/0020379/2020	TRILOCHAN PATRA VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
191	WP(C)/0020380/2020	DILLIP KUMAR PADHIHARI VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// 0 //
192	WP(C)/0020381/2020	KANAI CHARAN ROY VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
193	WP(C)/0020382/2020	PRASANTA KUMAR SWAIN	ULLASH CH.MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0020383/2020	NILAMADHAB GHOSH MOHAPATRA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0020384/2020	ANJAN KUMAR KHUNTIA	BISWAJIT JENA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0020385/2020	KISHORE KUMAR NAYAK	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0020386/2020	ARUN KUMAR ROUT	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0020387/2020	GITANJALI NATH SHARMA	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0020388/2020	RAMESH CHANDRA PUHAN	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0020389/2020	SAMIR KUMAR NAYAK	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0020390/2020	PRAKASH KUMAR MAHAPATRA	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0020391/2020	MAMATA PATI	SARAT CHANDRA PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0020392/2020	BINOD MAHAKUD	PRINOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0020393/2020	KRUSHNA CHANDRA DAS	CHITTARANJAN PATTNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0020394/2020	STATE OF ODISHA RAHASMANI MOHAPATRA VS	MANAS PATI VS	// // 0
206	WP(C)/0020395/2020	STATE OF ODISHA MANJULATA MOHAPATRA VS	CHITTARANJAN PATTNAIK VS	// // 0
207	WP(C)/0020396/2020	STATE OF ODISHA HARIBINDER SINGH VS	MANAS RANJAN DHAL VS	// // 0
208	WP(C)/0020397/2020	CHIEF GENERAL MANAGER STEEL AUTHORITY OF INDIA LTD. RATNAKAR SWAIN VS	SARAT CHANDRA PADHI VS	// // 0
209	WP(C)/0020398/2020	STATE OF ODISHA DR.KAMALA KANTA MISHRA VS	MANAS PATI VS	// // 0
210	WP(C)/0020399/2020	STATE OF ODISHA RAJSHREE DALAI VS	MANAS PATI VS	// // 0
211	WP(C)/0020400/2020	STATE OF ODISHA SACHINDRA MAHAKUD VS	CHITTARANJAN PATTNAIK VS	// // 0
212	WP(C)/0020401/2020	STATE OF ODISHA KRUSHNA PRIYA PRADHAN VS	MANAS PATI VS	// // 0
213	WP(C)/0020402/2020	STATE OF ODISHA JANMA KISAN VS	MANAS PATI VS	// // 0
214	WP(C)/0020403/2020	STATE OF ODISHA MANDADORI BEHERA VS	CHITTARANJAN PATTNAIK VS	// // 0
215	WP(C)/0020404/2020	STATE OF ODISHA SUKANTILATA JENA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0020405/2020	SUBHA NARAYAN SWAIN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
217	WP(C)/0020406/2020	KANDARPA BEHERA VS COMMISSIONER CUM SECRETARY FOOD SUPPLIES AND CONSUMER WELFARE DEPTT.	ULLASH CH.MOHANTY VS	// 0 //
218	WP(C)/0020407/2020	SISHIR KUMAR DALAI VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
219	WP(C)/0020408/2020	KRUSHNA CH.PATTNAIK VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// 0 //
220	WP(C)/0020409/2020	KUSHA CHARAN BEHERA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
221	WP(C)/0020410/2020	SRIMANTA BEHERA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
222	WP(C)/0020411/2020	PITAMBAR KHILAR VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
223	WP(C)/0020412/2020	BHAGIRATHI PATRA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
224	WP(C)/0020413/2020	JADUNATH PARIDA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
225	WP(C)/0020414/2020	JOGESH CHANDRA MOHAPATRA VS STATE OF ODISHA	SARAT CHANDRA PADHI VS	// 0 //
226	WP(C)/0020415/2020	GOVIND CHANDRA MUDULI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
227	WP(C)/0020416/2020	LAXMAN PADHAN	MANAS PATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0020417/2020	RAJKISHORE MUDULI	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0020418/2020	M/S.S.INDUSTRIES	BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0020419/2020	SUJIT KUMAR BEHERA	SUSHANTA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0020420/2020	ARUN KUMAR MOHAPATRA	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0020421/2020	SIDDHARTHA @ SIDDHANANDA MOHAPATRA	PRASANNA KR.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0020422/2020	ODISHA GRAMYA BANK,BIDANASI BRANCH AUROVINDA MOHANTY		//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY S AND ME DEPTT		//
234	WP(C)/0020423/2020	ODISHA GRAMYA BANK,BIDANASI BRANCH AUROVINDA MOHANTY		//
		VS	VS	0
		THE SECTION OFFICER LAND REFORMS BRANCH		//
235	WP(C)/0020424/2020	PRASANTA KUMAR BHOI	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0020425/2020	NRUSINGHA CHARAN PRDHAN	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0020426/2020	SHESHANTA RANJAN NATHSHARMA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0020427/2020	GANGADHAR BEHERA	RABINDRA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0020428/2020	STATE OF ODISHA VISMADEVA SAHU VS	SAMARENDRA PATTANAİK VS	// // 0
240	WP(C)/0020429/2020	JOINT COMMISSIONER CONSOLIDATION AND SETTLEMENT SAMBALPUR YAMESWAR MOHAPATRA VS	AMITAV TRIPATHY VS	// // 0
241	WP(C)/0020430/2020	REGISTRAR OF COOPERATIVE SOCIETIES B.NANDINI RAO VS	NITISH KUMAR MISHRA VS	// // 0
242	WP(C)/0020431/2020	STATE OF ODISHA ANIRUDHA SATPATHY VS	GYANA RANJAN TRIPATHY VS	// // 0
243	WP(C)/0020432/2020	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
244	WP(C)/0020433/2020	STATE OF ODISHA KANHU CHARAN MAHAPATRA VS	GYANA RANJAN TRIPATHY VS	// // 0
245	WP(C)/0020434/2020	STATE OF ODISHA PRIYARANJAN MISHRA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
246	WP(C)/0020435/2020	STATE OF ODISHA SUKANTA CHARAN SETHY VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
247	WP(C)/0020436/2020	STATE OF ODISHA NIRANJAN PRASAD DASH VS	SAROJ KUMAR PADHY VS	// // 0
248	WP(C)/0020437/2020	STATE OF ODISHA ODISHA GRAMYA BANK, BIDANASI BRANCHAUROVINDA MOHANTY VS	VS	// // 0
249	WP(C)/0020438/2020	CHIEF DISTRICT MEDICAL OFFICER-CUM-DDO, CUTTACK SUDHANSHU KUMAR DWIBEDY VS	ANUPAM DASH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0020439/2020	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
251	WP(C)/0020440/2020	ODISHA GRAMYA BANK, BIDANASI BRANCHAUROVINDA MOHANTY VS MEDICAL OFFICER-CUM-DDO, CUTTACK	VS	// 0 //
252	WP(C)/0020441/2020	SAROJ RANJAN BEHERA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
253	WP(C)/0020442/2020	BHRAMARBAR DAS VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
254	WP(C)/0020443/2020	SAROJ KUMAR MOHANTY VS MEMBER, BOARD OF REVENUE,CUTTACK	DILLIP KUMAR ROUT VS	// 0 //
255	WP(C)/0020444/2020	NRUSINGH CHARAN BEHERA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
256	WP(C)/0020445/2020	SHISIRA SAHOO VS THE COLLECTOR, JAJPUR	ARIJEET MISHRA VS	// 0 //
257	WP(C)/0020446/2020	RANJAN PANDE VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
258	WP(C)/0020447/2020	DHANESWAR SWAIN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
259	WP(C)/0020448/2020	SANJAYA KUMAR ROUT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
260	WP(C)/0020449/2020	DUSHMANTA KUMAR GIRI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
261	WP(C)/0020450/2020	SUBASH PARIDA	ARIJEET MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
262	WP(C)/0020451/2020	THE COLLECTOR, JAJPUR GUPTESWAR CONSTRUCTION	GAUTAM MUKHERJI	//
		VS	VS	0
263	WP(C)/0020452/2020	STATE OF ODISHA RABINDRA MALIK	ARIJEET MISHRA	//
		VS	VS	0
264	WP(C)/0020453/2020	THE COLLECTOR, JAJPUR AMAR DEO	ARIJEET MISHRA	//
		VS	VS	0
265	WP(C)/0020454/2020	THE COLLECTOR, JAJPUR DIVYA JYOTI CONSTRUCTION	GAUTAM MUKHERJI	//
		VS	VS	0
266	WP(C)/0020455/2020	STATE OF ODISHA NAREN NANDI	ARIJEET MISHRA	//
		VS	VS	0
267	WP(C)/0020456/2020	THE COLLECTOR, JAJPUR JAYARAM DAS	ARIJEET MISHRA	//
		VS	VS	0
268	WP(C)/0020457/2020	THE COLLECTOR, JAJPUR SUNIL NAYAK	ARIJEET MISHRA	//
		VS	VS	0
269	WP(C)/0020458/2020	THE COLLECTOR, JAJPUR SURYAMANI MALLICK	ARIJEET MISHRA	//
		VS	VS	0
270	WP(C)/0020459/2020	THE COLLECTOR, JAJPUR TRILOCHAN SAHOO	ARIJEET MISHRA	//
		VS	VS	0
271	WP(C)/0020460/2020	THE COLLECTOR, JAJPUR ASHOK MALIK	ARIJEET MISHRA	//
		VS	VS	0
272	WP(C)/0020461/2020	THE COLLECTOR, JAJPUR SANTOSH MALIK	ARIJEET MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0020462/2020	THE COLLECTOR, JAJPUR PRAKASH KUMAR SAHOO VS	ARIJEET MISHRA VS	// // 0
274	WP(C)/0020463/2020	THE COLLECTOR, JAJPUR LAXMIDHAR NAYAK VS	ARIJEET MISHRA VS	// // 0
275	WP(C)/0020464/2020	THE COLLECTOR, JAJPUR AJAYA MAHALIK VS	ARIJEET MISHRA VS	// // 0
276	WP(C)/0020465/2020	THE COLLECTOR JAJPUR ANIL DALAI VS	ARIJEET MISHRA VS	// // 0
277	WP(C)/0020466/2020	THE COLLECTOR JAJPUR RAMA CHANDRA SAHU VS	ARIJEET MISHRA VS	// // 0
278	WP(C)/0020467/2020	THE COLLECTOR, JAJPUR NITESH SAHU VS	ARIJEET MISHRA VS	// // 0
279	WP(C)/0020468/2020	THE COLLECTOR JAJPUR BISHNU RANA VS	ARIJEET MISHRA VS	// // 0
280	WP(C)/0020469/2020	THE COLLECTOR, JAJPUR SURENDRA BARIK VS	ARIJEET MISHRA VS	// // 0
281	WP(C)/0020470/2020	THE COLLECTOR JAJPUR PRADEEP PATRA VS	ARIJEET MISHRA VS	// // 0
282	WP(C)/0020471/2020	THE COLLECTOR, JAJPUR BHAJANI JENA VS	ARIJEET MISHRA VS	// // 0
283	WP(C)/0020472/2020	THE COLLECTOR JAJPUR PARAMANANDA PANDA VS	ARIJEET MISHRA VS	// // 0
		THE COLLECTOR, JAJPUR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0020473/2020	ANIL NAYAK VS THE COLLECTOR JAJPUR	ARIJEET MISHRA VS	// 0 //
285	WP(C)/0020474/2020	JAGANNATHA MAJHI VS THE COLLECTOR JAJPUR	ARIJEET MISHRA VS	// 0 //
286	WP(C)/0020475/2020	RABI SAHU VS THE COLLECTOR, JAJPUR	ARIJEET MISHRA VS	// 0 //
287	WP(C)/0020476/2020	BALARAM GUI VS THE COLLECTOR JAJPUR	ARIJEET MISHRA VS	// 0 //
288	WP(C)/0020477/2020	RABINDRA SAHOO VS THE COLLECTOR, JAJPUR	ARIJEET MISHRA VS	// 0 //
289	WP(C)/0020478/2020	DEBASISH DIGBIJAY JENA VS RESERVE BANK OF INDIA	MD.RIAZ VS	// 0 //
290	WP(C)/0020479/2020	UMESH PRASAD DEHURI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
291	WP(C)/0020480/2020	KUNJALATA ROUT VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
292	WP(C)/0020481/2020	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
293	WP(C)/0020482/2020	MANABHANJAN PADHEE VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
294	WP(C)/0020483/2020	DR. CHINMAYA KUMAR PANDA VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
295	WP(C)/0020484/2020	DADHIBABAN MAHAKUR	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0020485/2020	BASANTI SAHU	HEMANTA KUMAR MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0020486/2020	NAGEN SAMAL	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		UNION OF INDA		//
298	WP(C)/0020487/2020	NAINA SAMAL	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
299	WP(C)/0020488/2020	NABAKISHORE BATU	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	0
		KALPANA MOHAPATRA @ BATU		//
300	WP(C)/0020489/2020	JHASKETAN BEHERA	AMULYA RATNA PANDA	//
		VS	VS	0
		PRIYANKA PRASAD		//
301	WP(C)/0020490/2020	HARSHITA JENA	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		CONTROLLER OF EXAMINATION, CBSE, DELHI		//
302	WP(C)/0020491/2020	LALIT KUMAR KEJRIWAL	PRASANTA KUMAR JENA	//
		VS	VS	0
		SECRETARY,PANPOSH REGULATED MARKET COMMITTEE		//
303	WP(C)/0020492/2020	SANTOSH KU BEHERA	BISWARANJAN MAHARATHA	//
		VS	VS	0
		COLLECTOR,CUTTACK		//
304	WP(C)/0020493/2020	G.B OF MAA KALIKAI SANSKRIT COLLEGE	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0020494/2020	SANJIB MOHANTY	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0020495/2020	ASHOK KUMAR MALLICK	SAPAN KUMAR PAL	//
		VS	VS	0

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FILING REPORT AS ON :19/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0020496/2020	STATE OF ODISHA SARAT CHANDRA SWAIN VS	SAPAN KUMAR PAL VS	// // 0
308	WP(C)/0020497/2020	STATE OF ODISHA ARUN KUMAR PADHY VS	SAPAN KUMAR PAL VS	// // 0
309	WP(C)/0020498/2020	DEPUTY GENERAL MANAGER, S.B.I. BBSR GUNANIDHI SAHU VS	ANUPAM DASH VS	// // 0
310	WP(C)/0020499/2020	STATE OF ODISHA BISWARANJAN PRADHAN VS	GOPINATH MISHRA VS	// // 0
311	WP(C)/0020500/2020	STATE OF ODISHA BINAYA KUMAR NAYAK VS	K.K.SWAIN VS	// // 0
312	WP(C)/0020501/2020	STATE OF ODISHA SURENDRANATH MOHAPATRA VS	K.K.SWAIN VS	// // 0
313	WP(C)/0020502/2020	STATE OF ODISHA KALI CHARAN SWAIN VS	K.K.SWAIN VS	// // 0
314	WP(C)/0020503/2020	STATE OF ODISHA CHARU CHANDRA BEHERA VS	K.K.SWAIN VS	// // 0
315	WP(C)/0020504/2020	STATE OF ODISHA DHURBA CHARAN PANDA VS	K.K.SWAIN VS	// // 0
316	WP(C)/0020505/2020	STATE OF ODISHA DASARATHI PATI VS	K.K.SWAIN VS	// // 0
317	WP(C)/0020506/2020	STATE OF ODISHA KALYANA KAR TRIPATHY VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0020507/2020	SANTOSH KUMAR BHUYAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
319	WP(C)/0020508/2020	GIRISH CHANDRA MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
320	WP(C)/0020509/2020	PRATAP KUMAR BARIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
321	WP(C)/0020510/2020	M/S ESSEN AUTOMOBILES, KHORDA VS REGISTERING AUTHORITY, OMVD, CUTTACK	PRAVAKAR BEHERA VS	// 0 //
322	WP(C)/0020511/2020	SATYENDRA KARNA VS RTO, BARGARH	PRAVAKAR BEHERA VS	// 0 //
323	WP(C)/0020512/2020	PRAVAT KUMAR SAHOO VS COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DPT.	K.K.SWAIN VS	// 0 //
324	WP(C)/0020513/2020	SUBAL CHARAN RANASANDHA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
325	WP(C)/0020514/2020	BHAKTAHARI BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
326	WP(C)/0020515/2020	KRISHNA CHANDRA SAMANTRAY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
327	WP(C)/0020516/2020	BABRUBAHAN BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
328	WP(C)/0020517/2020	KANDURU CHARAN SAHANI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
329	WP(C)/0020518/2020	CHANDRA KANATA SAHOO	DILLIP RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	WP(C)/0020519/2020	KATABAR PANDA	DILLIP RAY	//
		VS	VS	()
		STATE OF ODISHA		//
331	WP(C)/0020520/2020	ABHAYA KUMAR SAHU	K.K.SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
332	WP(C)/0020521/2020	RABINDRA KUMAR SAHU	K.K.SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
333	WPCRL/0000079/2020	KAMADEV BEHERA	J.K.KHANDAYATRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
334	WPCRL/0000080/2020	PRADIP KUMAR SWAIN	SURENDRA KUMAR BISWAL	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, JAJPUR		//
335	ABLAPL/0009777/2020	CHITTA RANJAN BARIK	JANMEJAYA DASH	KHARIAR /180 /2020
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0009778/2020	TAMALA BEHERA	BIBHUTI BHUSAN PANDA	PHULBANI TOWN /102 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0009779/2020	BIJAYA KUMAR MALIK	MANOJ KUMAR MALLICK	PATTAMUNDAI /266 /2020
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0009780/2020	MADHUSUDAN PRADHAN	MANOJ KUMAR MALLICK	RAJNAGAR /185 /2020
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0009781/2020	SK. FAKIRUDDIN	UNMESH CHANDRA JENA	PURUNABAZAR /138 /2020
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0009782/2020	DILLIP KUMAR SAMAL	P.R.CHHATOI	MANCHESWAR P.S. /222 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0009783/2020	STATE OF ODISHA SK. ALIM BABU VS	UNMESH CHANDRA JENA VS	// BONTH /97 /2020 ()
342	ABLAPL/0009784/2020	STATE OF ODISHA KAILASH CHANDRA MAHALIK VS	Abhishek Dash VS	// / /0 ()
343	ABLAPL/0009785/2020	STATE OF ODISHA ANSHUMAN PANDA VS	SAURAV TIBREWAL VS	// BHADRAK RURAL /478 /2020 ()
344	ABLAPL/0009786/2020	STATE OF ODISHA SINI @ MANOJ SWAIN VS	K.C.RAJGURU MOHAPATRA VS	// FATEGARH /47 /2013 ()
345	ABLAPL/0009787/2020	STATE OF ODISHA SK. BABLU VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /138 /2020 ()
346	ABLAPL/0009788/2020	STATE OF ODISHA GURUDEB PADHAN @ PRADHAN VS	SARBESWAR SAHOO VS	// HANDAPA /172 /2020 ()
347	ABLAPL/0009789/2020	STATE OF ODISHA SAYED JAFER ALAM VS	UNMESH CHANDRA JENA VS	// BONTH /97 /2020 ()
348	ABLAPL/0009790/2020	STATE OF ODISHA BASANTI PADHAN @ PRADHAN VS	SARBESWAR SAHOO VS	// HANDAPA /172 /2020 ()
349	ABLAPL/0009791/2020	STATE OF ODISHA BASUDEV SAHOO VS	SUBRATA MISHRA VS	// KENDRAPARA /150 /2020 ()
350	ABLAPL/0009792/2020	STATE OF ODISHA RAJENDRA KUMAR BARIK VS	SIDHARTHA DAS VS	// BAMBARI /106 /2020 ()
351	ABLAPL/0009793/2020	STATE OF ODISHA UTTAM SETHY VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	// RAJNAGAR /191 /2020 () //

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FILING REPORT AS ON :19/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0009794/2020	CHHAYAKANTA BAG @ DAGARA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
353	ABLAPL/0009795/2020	SITARAM PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
354	ABLAPL/0009796/2020	PRAPHULA DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	DARINGBADI /114 /2018 () //
355	ABLAPL/0009797/2020	BHOJRAJ SAHU VS STATE OF ODISHA	ANITA SAHOO VS	GAISILET /152 /2020 () //
356	ABLAPL/0009798/2020	CHITTARANJAN PANDA VS STATE OF ODISHA	RAJENDRA N. ROUT VS	SAHADEV KHUNTA /187 /2020 () //
357	ABLAPL/0009799/2020	SATU JENA @ SATYAPRIYA JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BRAHMAGIRI /103 /2020 () //
358	ABLAPL/0009800/2020	SK.SAMIR @SK.SAMIR VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /212 /2020 () //
359	ABLAPL/0009801/2020	DIPAK KUMAR JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BHANDARIPOKHARI /144 /2020 () //
360	ABLAPL/0009802/2020	TUTU @ SAMARENDRA MALA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	MARINE PENTHAKATA /43 /2020 () //
361	ABLAPL/0009803/2020	AMARESWAR PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /212 /2020 () //
362	ABLAPL/0009804/2020	RAMAKRUSHNA DAS VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /182 /2020 () //
363	ABLAPL/0009805/2020	CHITTARANJAN MOHANTY	PRAFULLA CHANDRA DAS	CHOUDWAR /360 /2020

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FILING REPORT AS ON :19/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
364	ABLAPL/0009806/2020	STATE OF ODISHA CHANDRAKANTA NAYAK	KOUSIK ANANDA GURU	// DELANGA /112 /2020
		VS	VS	()
365	ABLAPL/0009807/2020	STATE OF ODISHA JITENDRA MANGARAJ	KOUSIK ANANDA GURU	// DELANGA /112 /2020
		VS	VS	()
366	ABLAPL/0009808/2020	STATE OF ODISHA BIBEKANANDA JENA	B.N.MAHAPATRA	// CUTTACK VIGILANCE /37 /2018
		VS	VS	()
367	ABLAPL/0009809/2020	STATE OF ODISHA(VIG.) DILLIP KUMAR ROUT	B.N.MAHAPATRA	// CUTTACK VIGILANCE /38 /2018
		VS	VS	()
368	ABLAPL/0009810/2020	STATE OF ODISHA(VIG.) PRASANTA KUMAR SAHOO@ SAHU	SUSANTA KUMAR PRADHAN	// AINTHAPALI /411 /2020
		VS	VS	()
369	ABLAPL/0009811/2020	STATE OF ODISHA SK. TAUGAN @ LALU	APARESH BHOI	// BASUDEVPUR /201 /2020
		VS	VS	()
370	ABLAPL/0009812/2020	STATE OF ODISHA SAGAR BEHERA	B.N.MAHAPATRA	// JAJPUR ROAD /315 /2020
		VS	VS	()
371	ABLAPL/0009813/2020	STATE OF ODISHA BISWARANJAN BEHERA	SATYA RANJAN MULIA	// JAGATPUR /372 /2019
		VS	VS	()
372	ABLAPL/0009814/2020	STATE OF ODISHA PURNA CHANDRA JENA	PRAMOD KUMAR JENA	// REMUNA /139 /2020
		VS	VS	()
373	ABLAPL/0009815/2020	STATE OF ODISHA SK. ADIL @ MALLICK MD ADIL @ MALLICK	SATYA NARAYAN MISHRA-4	// BONTH /97 /2020
		VS	VS	()
374	ABLAPL/0009816/2020	STATE OF ODISHA JAGANNATH DAS	P.R.MISHRA	// BHADRAK TOWN /321 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0009817/2020	STATE OF ODISHA RABINARAYAN BEHERA VS	P.R.CHHATOI VS	// CUTTACK SADAR /387 /2020 ()
376	ABLAPL/0009818/2020	STATE OF ODISHA KASHINATH MOHAPATRA VS	MANAS CHAND VS	// BEGUNIA P.S. /166 /2020 ()
377	ABLAPL/0009819/2020	STATE OF ODISHA DEBI PRASAD MOHANTY VS	SOURA CHANDRA MOHAPATRA VS	// NISCHINTAKOILI /102 /2020 ()
378	ABLAPL/0009820/2020	STATE OF ODISHA LOKANATH MOHANTY @ KHADIKA VS	SATYA NARAYAN MISHRA-4 VS	// BHADRAK TOWN /17 /2020 ()
379	ABLAPL/0009821/2020	STATE OF ODISHA NARAYAN DIHUDI VS	ARUN KUMAR DAS-1 VS	// BANIGOCHA /20 /2020 ()
380	ABLAPL/0009822/2020	STATE OF ODISHA MOHAMMED SAJJAD VS	DEBASNAN DAS VS	// TIRTOL /212 /2020 ()
381	ABLAPL/0009823/2020	STATE OF ODISHA SATYABRATA ROUT VS	AMULYA RATNA PANDA VS	// DHARMASALA /308 /2020 ()
382	ABLAPL/0009824/2020	STATE OF ODISHA MANJULATA SEN VS	AMULYA RATNA PANDA VS	// DHARMASALA /312 /2020 ()
383	ABLAPL/0009825/2020	STATE OF ODISHA DEEPAK KUMAR SARAF VS	N.SAHANI VS	// POTTANGI /102 /2019 ()
384	ABLAPL/0009826/2020	STATE OF ODISHA ALOK KUMAR BALIARSINGH VS	B.B.MOHAPATRA VS	// / /0 ()
385	ABLAPL/0009827/2020	STATE OF ODISHA PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0009828/2020	BAPUN @ SURENDRA SINGH VS STATE OF ODISHA	PARSURAM PANDA VS	NILGIRI /279 /2020 () //
387	ABLAPL/0009829/2020	CHANDINI PATTNAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE MAHILA /64 /2019 () //
388	ABLAPL/0009830/2020	ALOK JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BHANDARIPOKHARI /144 /2020 () //
389	WPC(OAC)/0004739/2015	AKSHYA KUMAR BEHERA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :19/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2020 AHO/67/1990	RAMA-MP	M/S.B.H.MOHANTY
2	12/2020 SAO/7/2020	SAKINA BIBI-MP	ANUPAM DASH
3	134/2020 CRLMP/889/2020	JANAKI BALLAV PANDA-MP	DAYANANDA MOHAPATRA
4	354/2020 RSA/384/2018	LINGARAJ ROUT-MP	M/S.ASHOOK KU.MOHAPATRA,V.MOHAPATRA
5	422/2020 CRLREV/352/2020	DINESH KUMAR BHUTT-MP	BIRAJA PRASANNA SATAPATHY
6	423/2020 CRLREV/352/2020	DINESH KUMAR BHUTT-MP	BIRAJA PRASANNA SATAPATHY
7	424/2020 CRLREV/977/2017	ISWARA PANDA-MP	M/S.H.S.MISHRA
8	451/2020 CMP/460/2020	MAYADHAR SAMAL-MP	SUSANTA KUMAR DASH
9	452/2020 RVWPET/266/2020	STATE OF ODISHA-MP	ADDL.GOVT. ADVOCATE
10	453/2020 RVWPET/266/2020	STATE OF ODISHA-MP	ADDL.GOVT. ADVOCATE
11	564/2020 FAO/555/2020	RAMA MUDULI-MP	DHANANJAYA MUND
12	712/2020 ABLAPL/590/2020	NAKUL SAMAL-MP	UDIT RANJAN JENA
13	767/2020 BLAPL/5685/2020	UMESH DHARUA-MP	MOHENDRA KUMAR MOHAPATRA
14	768/2020 BLAPL/5201/2020	S. RAJU-MP	D.N. SUBUDHI
15	806/2020 CRLMC/1268/2020	SANJAYA KUMAR MALLICK-MP	SANJIB MOHANTY
16	807/2020 CRLMC/1269/2020	DAMBARUDHAR BHATTA-MP	Lingaraj Sarangi
17	808/2020 CRLMC/1270/2020	BRAJA SUNDAR NANDA-MP	ANANGA KUMAR OTTA
18	809/2020 CRLMC/1275/2020	TARAKANTA BEHERA-MP	B.MOHANTY
19	810/2020 CRLMC/1276/2020	PRAMODA KUMAR PARIDA-MP	S.K.NAYAK 2
20	811/2020 CRLMC/1277/2020	DINESH KUMAR BHUTT-MP	BIRAJA PRASANNA SATAPATHY
21	860/2020 CRLA/205/2017	RUPA DALABEHERA-MP	M/S.BASANTA KUMAR DAS
22	934/2020 MACA/672/2018	REGIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	M/S.MSOHAN CH.NAYAK
23	936/2020 MACA/566/2020	JYOTIRMAYA PRASAD JENA-MP	B.K.SAHOO
24	937/2020 MACA/589/2020	SANTANU DASH-MP	KARUNA KAR DAS
25	938/2020 MACA/591/2020	M/S. ICICI LOMBARD GENERAL INSURANCE CO.-MP	G.P.DUTTA
26	939/2020	BRANCH MANAGER,NATIONAL INSURANCE CO.-MP	G.P.DUTTA

27	MACA/593/2020 940/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
28	MACA/594/2020 941/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
29	MACA/595/2020 942/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
30	MACA/595/2020 943/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
31	MACA/595/2020 944/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
32	MACA/596/2020 945/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
33	MACA/597/2020 946/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
34	MACA/597/2020 947/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
35	MACA/597/2020 948/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
36	MACA/598/2020 995/2020	DUMPER OWNERS ASSOCIATION PRADIP-MP	MANOJ KUMAR MOHANTY
37	WA/489/2020 996/2020	DUMPER OWNERS ASSOCIATION PRADIP-MP	MANOJ KUMAR MOHANTY
38	WA/489/2020 997/2020	DUMPER OWNERS ASSOCIATION PRADIP-MP	MANOJ KUMAR MOHANTY
39	WA/489/2020 998/2020	BIBHUDATTA CHOUDHURY-MP	JITENDRA KUMAR DIGAL
40	WA/490/2020 9368/2020	KANTHAMANI BISWAL-MP	ULLASH CH.MOHANTY
41	WP(C)/20283/2020 9369/2020	SALITA PATRA-MP	ULLASH CH.MOHANTY
42	WP(C)/20284/2020 9370/2020	FERRO ALLOYS CORPORATION LTD.-MP	SASWAT K.ACHARYA
43	WP(C)/20286/2020 9371/2020	SHIVARAM SAHU-MP	DEBASIS NAYAK
44	WP(C)/20307/2020 9372/2020	API DANGUA-MP	SANJIB MOHANTY
45	WP(C)/20311/2020 9373/2020	SASMITA BALABANTARAY-MP	PRAFULLA KUMAR MOHAPATRA
46	WP(C)/20314/2020 9374/2020	SADANANDA SAHU-MP	ULLASH CHANDRA MOHANTY
47	WP(C)/9882/2020 9375/2020	ABAKASH MOHANTY-MP	ULLASH CHANDRA MOHANTY
48	WP(C)/9885/2020 9376/2020	PRAVA RANJAN MISHRA-MP	CHINMAYA KUMAR NAYAK
49	WP(C)/20325/2020 9377/2020	SAKUNTALA SINGH-MP	SOMANATH NANDA
50	WP(C)/20342/2020 9378/2020	SAUDAMINI DEI-MP	J.K.KHANDAYATRAY
51	WP(C)/20345/2020 9379/2020	DEBESWA DATT MEHER-MP	PRABODHA CH.NAYAK
52	WP(C)/16900/2020 9380/2020	SANGRAM KESHARI ROUT-MP	ULLASH CH.MOHANTY
53	WP(C)/20352/2020 9381/2020	SACHIKANTA SAMAL-MP	ULLASH CH.MOHANTY
54	WP(C)/20354/2020 9382/2020	MOHAN SUNDAR SAHOO-MP	G.N.MISHRA
55	WP(C)/23752/2012 9383/2020	SURESH KUMAR MOHAPATRA-MP	ULLASH CH.MOHANTY
56	WP(C)/20355/2020 9384/2020	MANOJ KUMAR MOHAPATRA-MP	M/S. SASWATI MOHAPATRA
57	WP(C)/20356/2020 9385/2020	MANOJ KUMAR MOHAPATRA-MP	M/S. SASWATI MOHAPATRA

58	9386/2020 WP(C)/20358/2020	DEBASIS DEV-MP	SUPRIYA PATRA
59	9387/2020 WP(C)/12571/2020	BIRENDRA KUMAR MISHRA-MP	N.K.SAHU
60	9388/2020 WP(C)/20359/2020	PRIYA BRATA BISWAL-MP	SUPRIYA PATRA
61	9389/2020 WP(C)/20360/2020	SUNIL KUMAR PARIDA-MP	SUPRIYA PATRA
62	9390/2020 WP(C)/20365/2020	NEPURAKANTI CHOUDHURY-MP	SARBESWAR BEHERA
63	9391/2020 WP(C)/16987/2020	SHAMSHAD BEGUM-MP	V.NARASINGH
64	9392/2020 WP(C)/20370/2020	BIBHU PRASAD SARANGI-MP	H.M.DHAL
65	9393/2020 WP(C)/20371/2020	SABIR MOHAMMAD-MP	S.K.NAYAK..2
66	9394/2020 WP(C)/20382/2020	PRASANTA KUMAR SWAIN-MP	ULLASH CH.MOHANTY
67	9395/2020 WP(C)/20392/2020	BINOD MAHAKUD-MP	PRONOY MOHANTY
68	9396/2020 WP(C)/20396/2020	HARIBINDER SINGH-MP	MANAS RANJAN DHAL
69	9397/2020 WP(C)/20406/2020	KANDARPA BEHERA-MP	ULLASH CH.MOHANTY
70	9398/2020 WP(C)/20408/2020	KRUSHNA CH.PATNAIK-MP	B.S.TRIPATHY..1
71	9399/2020 WP(C)/15066/2020	SUJATA NAYAK-MP	SUKANTA KUMAR DALAI
72	9400/2020 WP(C)/11780/2011	DULAMANI BHAINSAI-MP	M/S.AGASTI KANUNGO
73	9401/2020 WP(C)/16168/2020	SURENDRA KUMAR JETHY-MP	SOUMYA MISHRA
74	9402/2020 WP(C)/16599/2020	RINKUMA PRADHAN-MP	TRILOCHAN BARIK
75	9403/2020 WP(C)/16454/2015	BIMALENDU CHATTERJEE-MP	M/S.BHAKTAHARI MOHANTY
76	9405/2020 WP(C)/20418/2020	M/S.S.S.INDUSTRIES-MP	BIPLAB MOHANTY
77	9406/2020 WP(C)/20420/2020	ARUN KUMAR MOHAPATRA-MP	S.K.BHANJADEO
78	9407/2020 WP(C)/20428/2020	VISMADEVA SAHU-MP	SAMARENDRA PATTANAIAK
79	9408/2020 WP(C)/20430/2020	B.NANDINI RAO-MP	NITISH KUMAR MISHRA
80	9409/2020 WP(C)/20435/2020	SUKANTA CHARAN SETHY-MP	BIRAJA PRASANNA SATAPATHY
81	9410/2020 WP(C)/20445/2020	SHISIRA SAHOO-MP	ARIJEET MISHRA
82	9411/2020 WP(C)/20450/2020	SUBASH PARIDA-MP	ARIJEET MISHRA
83	9412/2020 WP(C)/20451/2020	GUPTESWAR CONSTRUCTION-MP	ANAM CHARAN PANDA
84	9413/2020 WP(C)/20452/2020	RABINDRA MALIK-MP	ARIJEET MISHRA
85	9414/2020 WP(C)/20453/2020	AMAR DEO-MP	ARIJEET MISHRA
86	9415/2020 WP(C)/20454/2020	DIVYA JYOTI CONSTRUCTION-MP	GAUTAM MUKHERJI
87	9416/2020 WP(C)/20455/2020	NAREN NANDI-MP	ARIJEET MISHRA
88	9417/2020 WP(C)/20456/2020	JAYARAM DAS-MP	ARIJEET MISHRA
89	9418/2020	SUNIL NAYAK-MP	ARIJEET MISHRA

90	WP(C)/20457/2020 9419/2020	SURYAMANI MALLICK-MP	ARIJEET MISHRA
91	WP(C)/20458/2020 9420/2020	TRILOCHAN SAHOO-MP	ARIJEET MISHRA
92	WP(C)/20459/2020 9421/2020	ASHOK MALIK-MP	ARIJEET MISHRA
93	WP(C)/20460/2020 9422/2020	SANTOSH MALIK-MP	ARIJEET MISHRA
94	WP(C)/20461/2020 9423/2020	PRAKASH KUMAR SAHOO-MP	ARIJEET MISHRA
95	WP(C)/20462/2020 9424/2020	AJAYA MAHALIK-MP	ARIJEET MISHRA
96	WP(C)/20464/2020 9425/2020	LAXMIDHAR NAYAK-MP	ARIJEET MISHRA
97	WP(C)/20463/2020 9426/2020	ANIL DALAI-MP	ARIJEET MISHRA
98	WP(C)/20465/2020 9427/2020	RAMA CHANDRA SAHU-MP	ARIJEET MISHRA
99	WP(C)/20466/2020 9428/2020	NITESH SAHU-MP	ARIJEET MISHRA
100	WP(C)/20467/2020 9429/2020	BISHNU RANA-MP	ARIJEET MISHRA
101	WP(C)/20468/2020 9430/2020	SURENDRA BARIK-MP	ARIJEET MISHRA
102	WP(C)/20469/2020 9431/2020	PRADEEP PATRA-MP	ARIJEET MISHRA
103	WP(C)/20470/2020 9432/2020	BHAJANI JENA-MP	ARIJEET MISHRA
104	WP(C)/20471/2020 9434/2020	ANIL NAYAK-MP	ARIJEET MISHRA
105	WP(C)/20473/2020 9435/2020	PARAMANANDA PANDA-MP	ARIJEET MISHRA
106	WP(C)/20472/2020 9436/2020	JAGANNATHA MAJHI-MP	ARIJEET MISHRA
107	WP(C)/20474/2020 9437/2020	RABI SAHU-MP	ARIJEET MISHRA
108	WP(C)/20475/2020 9438/2020	BALARAM GUI-MP	ARIJEET MISHRA
109	WP(C)/20476/2020 9439/2020	RABINDRA SAHOO-MP	ARIJEET MISHRA
110	WP(C)/20477/2020 9440/2020	DEBASISH DIGBIJAY JENA-MP	MD.RIAZ
111	WP(C)/20478/2020 9441/2020	PRASANTA KUMAR SAHOO-MP	BUDHADEV ROUSTRAY
112	WP(C)/20481/2020 9442/2020	DR. CHINMAYA KUMAR PANDA-MP	BUDHADEV ROUSTRAY
113	WP(C)/20483/2020 9443/2020	NAGEN SAMAL-MP	FALGUNI RAJGURU MOHAPATRA
114	WP(C)/20486/2020 9444/2020	NAINA SAMAL-MP	FALGUNI RAJGURU MOHAPATRA
115	WP(C)/20487/2020 9445/2020	JHASKETAN BEHERA-MP	AMULYA RATNA PANDA
116	WP(C)/20489/2020 9446/2020	HARSHITA JENA-MP	SUMANTA KUMAR NAYAK
117	WP(C)/20490/2020 9447/2020	LALIT KUMAR KEJRIWAL-MP	PRASANTA KUMAR JENA
118	WP(C)/20491/2020 9448/2020	SMRUTI RANJAN SAHOO-MP	PRAFULLA KUMAR RATH
119	WP(C)/17597/2020 9449/2020	G.B OF MAA KALIKAI SANSKRIT COLLEGE-MP	NIRANJAN LENKA
120	WP(C)/20493/2020 9450/2020	ARUN KUMAR PADHY-MP	SAPAN KUMAR PAL
	WP(C)/20497/2020		

121	9451/2020 WP(C)/20499/2020	BISWARANJAN PRADHAN-MP	GOPINATH MISHRA
122	9452/2020 WP(C)/20510/2020	M/S ESSEN AUTOMOBILES, KHORDA-MP	PRAVAKAR BEHERA
123	69/2020 RFA/6/2006	LAXMAN SATPATHY-MP	
124	70/2020 RFA/6/2006	LAXMAN SATPATHY-MP	
125	71/2020 RFA/6/2006	LAXMAN SATPATHY-MP	DEBA KUMAR RATH
126	135/2020 CRLMP/299/2020	SNEHALATA ROUT-MP	
127	136/2020 CRLMP/784/2020	ANTARYAMI SENAPATI-MP	
128	711/2020 ABLAPL/3834/2020	LAXMIDHAR BEHERA-MP	
129	713/2020 ABLAPL/8029/2020	HEMANTA KUMAR SAHU @ BULU-MP	
130	714/2020 ABLAPL/8879/2018	JALA@JALAL KHAN-MP	
131	769/2020 BLAPL/5176/2020	MAHAMMEDMANAWAR @ MD. MANAWAR @ SONU-MP	
132	770/2020 BLAPL/4822/2020	MAMADIPAKA PUROSOTTAM RAO-MP	
133	861/2020 CRLA/526/2018	ASHOK@CHHOTA JENA-MP	
134	935/2020 MACA/204/2018	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	